

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.05.2024

ORDER NO. 65 of 2024

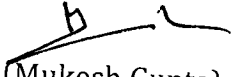
Hon'ble President is pleased to partially modify the roster order no. 47 of 2024 for **CESTAT, Bangalore** from **27.05.2024** to **31.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 27.05.2024 to 31.05.2024	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

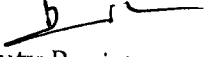
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Bangalore/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar